

DIVISION BENCH

O-134

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/175(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th March, 2021, 10:30 A.M

| | | | |
|---------------------|----------------------------------------------------------------------|------------------------|---------------------|
| Name of the Company | ALCLAD FABRICATION PVT. LTD. Vs. SIMPLEX INFRASTRUCTURE LTD. | | |
| Under Section | IBC Under Sec 9 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Counsel/AR appeared through video conference:

Mr. Gopal Pahari, Advocate] **For Operational Creditor**
Ms. Mandeep Kaur, Advocate]

Mr. Snehashis Sen, Advocate] **For the Corporate Debtor**

ORDER

Mr. Gopal Pahari, Ld. Counsel along with Ms. Mandeep Kaur, Ld. Counsel for the Operational Creditor present. Mr. Snehashis Sen, Ld. Counsel for the Corporate Debtor present.

Pleadings may be completed within a period of three weeks, if not already done.

List this matter on **10/05/2021**.

Harish Chander Suri
Member (T)

Rajasekhar V.K.
Member(J)

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